credit guarantee scheme 2.0 for non-bank financial companies (NBFCs), housing finance companies (HFCs) to do fresh lending to MSMEs, Rs. 50,000 crore equity infusion for MSMEs through Fund of Funds, additional support to farmers via concessional credit, as well as a credit facility for street vendors (PM SVANidhi), amongst others. Government is ensuring timely payment to the MSMEs by instructing all Government of India and Central Public Sector Enterprises to clear all receivables of MSMEs within 45 days. Procurement from domestic companies is being encouraged by disallowing global tender in government procurement tenders upto Rs 200 crore.

(iii) Regulatory and compliance measures: postponing tax-filing and other compliance deadlines, reduction in penalty interest rate for overdue GST filings, change in government procurement rules, faster clearing of MSME dues, IBC related relaxations for MSMEs, amongst others.

(iv) Structural reforms announced as part of the Atmanirbhar Package which, *inter alia*, include deregulation of the agricultural sector, change in definition of MSMEs, new PSU policy, commercialization of coal mining, higher FDI limits in defence and space sector, development of Industrial Land/ Land Bank and Industrial Information System, revamp of Viability Gap Funding scheme for social infrastructure, new power tariff policy and incentivizing States to undertake sector reforms.

The implementation of the package is reviewed and monitored regularly. The phased relaxation of the lockdown, supported by the enabling policies of the Government, has resulted in much higher level of activity in the months of July, August and September. This is evident in growth of high frequency indicators like PMI Manufacturing, index of eight core industries, E-way bills, Kharif sowing, power consumption, railway freight, cargo traffic and passenger vehicle sales. GST collections are also recovering and have reached Rs. 86,449 crore in August, 88 per cent of collections in the same month of previous year. These developments augur well for faster revival of the economy and uplifting its growth potential.

GST compensation to States

1015. SHRI P. WILSON: Will the Minister of FINANCE be pleased to state:

(a) the details of the revenue amount collected under Goods and Service Tax (GST) since its implementation from all States; year-wise and State/UTs-wise;

(b) the details of the GST compensation paid and to be paid to States/UTs since its implementation;

(c) whether the Union Government has received any request from the State Government of Tamil Nadu to release the balance of GST compensation;

(d) if so, the details thereof along with the action taken by the Union Government in this regard; and

(e) why can't the Union Government borrow from the market and pay GST compensation to States/UTs?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANURAG SINGH THAKUR): (a) The details are given in the Statement-I (*See* below).

(b) The details are given in Statement-II (*See* below).

(c) Yes Sir.

(d) and (e) As per provisions in section 10(2) of GST (Compensation to states) Act, 2017, compensation to states is required to be paid out of compensation cess credited into Compensation Fund. Accordingly, GST compensation has already been released to the states for the FY 2017-18, 2018-19 and 2019-20. However, GST bi-monthly compensation for the period April-May'20 and June-July'20 could not be released so far due to inadequate amount in the GST Compensation Fund (Statement-II).

The issue of pending GST compensation and future course of action to meet the GST compensation shortfall has been discussed in 41st GST Council meeting on 27.08.2020 in the light of the opinion given by Ld. Attorney General of India. During the GST Courcil meeting, the option of borrowing by Center or States was discussed wherein States were given two options to meet their GST compensation shortfall for current FY from market borrowing.

Statement-I

Details of GST collection

(₹ in crore)

State Code	State/UT	Total 2017-18	Total 2018-19	Total 2019-20	Total 2020-21
1	2	3	4	5	6
1.	Jammu and Kashmir	2320	3792	4010	843
2.	Himachal Pradesh	5309	7593	7960	1,623

1	2	3	4	5	6
3.	Punjab	9649	13979	15235	3,442
4.	Chandigarh	1170	1779	1988	440,
5.	Uttarakhand	10967	15150	14722	2,754
6.	Haryana	36815	55233	59560	11,495
7.	Delhi	26445	39845	44161	9,027
8.	Rajasthan	18463	30722	32821	7,484
9.	Uttar Pradesh	36891	61337	65281	14,465
10.	Bihar	5531	10755	12640	3,114
11.	Sikkim	1186	1917	2248	708
12.	Arunachal Pradesh	120	398	581	164
13.	Nagaland	104	227	317	105
14.	Manipur	122	309	435	94
15.	Mizoram	67	213	296	60
16.	Tripura	305	556	680	227
17.	Meghalaya	648	1368	1522	350
18.	Assam	4969	8989	10423	2,462
19.	West Bengal	23333	39780	43386	8,728
20.	Jharkhand	14162	23916	22847	4,469
21.	Odisha	14849	26952	29677	7,541
22.	Chhattisgarh	13008	22932	24160	6,555
23.	Madhya Pradesh	15544	25683	28354	6,833
24.	Gujarat	45905	73440	78923	16,019
25.	Daman and Diu	922	1105	1155	200
26.	Dadra and Nagar Haveli	1218	1718	1810	336
27.	Maharashtra	105186	170289	185917	40,552

1	2	3	4	5	6
28.	Karnataka	48138	78763	83408	19,261
29.	Goa	2772	4103	4280	799
30.	Lakshadweep	7	20	20	6
31.	Kerala	10857	16343	19234	3,991
32.	Tamil Nadu	45318	70562	74430	14,553
33.	Puducherry	1317	1924	1871	407
34.	Andaman and Nicobar Islands	162	297	361	91
35.	Telangana	21348	36408	39820	8,969
36.	Andhra Pradesh	14327	25331	27108	6,282
37.	Ladakh				30
38.	Other Territory	556	2484	1753	438
39.	Center Jurisdiction	80	580	1003	469
	Grand Total	540092	876794	944397	205,381

Statement-II

Details of GST Compensation

(₹ in crore)

Sl. No.	State/UT	GST Compensation released for FY 2017-18	GST Compensation released for FY 2018-19	GST Compensation released for FY 2019-20	GST Compensation released for FY 2020-21 (April-July)
1	2	3	4	5	6
1.	Andhra Pradesh	382	0	3028	4627
2.	Arunachal Pradesh	15	0	0	0

1	2	3	4	5	6
3.	Assam	980.39	455	1284	2149
4.	Bihar	3140	2798	5464	4493
5.	Chhattisgarh	1589	2592	4521	2827
6.	Delhi	326	5185	8424	6931
7.	Goa	281	502	1093	987
8.	Gujarat	4277	7227	14801	11563
9.	Haryana	1461	3916	6617	5841
10.	Himachal Pradesh	1059	1935	2477	1623
11.	Jammu and Kashmir	1160	1667	3281	2104
12.	Jharkhand	1368	1098	2219	2475
13.	Karnataka	7669.59	12465.14	18628	13763
14.	Kerala	2102	3532	8111	7077
15.	Madhya Pradesh	2668	3302	6538	5863
16.	Maharashtra	3077	9363	19233	22485
17.	Manipur	24	0	0	53
18.	Meghalaya	140	66	157	255
19.	Mizoram	0	0	0	6
20.	Nagaland	0	0	0	27
21.	Odisha	2348.08	3785	5122	3633
22.	Puducherry	387.29	681	1057	564
23.	Punjab	5108.94	8985.06	12187	6959
24.	Rajasthan	2899	2280	6710	6312
25.	Sikkim	6	0	0	69
26.	Tamil Nadu	1018	4824	12305	11269
27.	Telangana	169	0	3054	5424

1	2	3	4	5	6
28.	Tripura	149	172	293	259
29.	Uttar Pradesh	2432	0	9123	11742
30.	Uttarakhand	1432	2442	3375	2235
31.	West Bengal	1608	2615	6200	7750
	TOTAL	49276.29	81887.20	165,302.00	151365.00

Funds disbursed during COVID 19 to all States

1016. SHRI P. WILSON: Will the Minister of FINANCE be pleased to state:

(a) whether Government has sanctioned and disbursed funds to various State Governments during COVID 19, if so the details thereof;

(b) whether the Minstry of finance has sanctioned and disbursed ₹ 6,600 crore to Government of Tamil Nadu during COVID 19 period to buy medical equipments and accessories, if so, the details of the funds disbursed by the Union Government to the State Government;

(c) whether the Union government has received any request from the Government of Tamil Nadu for sanction of special grant funds to fight against COVID-19; and

(d) if so the details thereof along with action taken by the Union Government in the regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANURAG SINGH THAKUR): (a) Yes Sir. Grants-in-Aid amounting to ₹ 85,741.30 crore have been released to the States in the financial year 2020-21 by the Ministry of Finance as on 18.09.2020. This includes central share of ₹ 11,565.93 crore towards State Disaster Response Fund (SDRF), ₹ 37,170.50 crore towards Post Devolution Revenue Deficit Grant, ₹ 35,380.25 crore towards Local Bodies Grants and ₹ 1,624.63 crore towards National Disaster Response Fund (NDRF).

(b) No Sir. However, Ministry of Health and Family Welfare has released ₹ 559.88 crore to the State of Tamil Nadu. This includes ₹ 48.24 crore under National Health Mission for management and containment of COVID-19 pandemic and ₹ 511.64 crore under India COVID-19 Emergency Response and Health System Preparedness Package.